

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 387
ANSWERED ON 21/07/2026**

VB-GRAM-G SCHEME

387. Prof. Sougata Ray:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the status of implementation of the Viksit Bharat-Guarantee for Rojgar and Ajeevika Mission-Gramin (VB-GRAM-G) Scheme that have notified their respective State Schemes and framed the necessary rules, State and Union Territory-wise;**
- (b) the details of the States and Union Territory which have not yet completed the implementation process, along with the reasons therefor;**
- (c) the details of funds allocated, released and utilised by each State and Union Territory under the Scheme since its commencement, State and Union Territory-wise;**
- (d) whether the Union Government has reviewed the preparedness of States for implementation of the Scheme, if so, the details thereof including the deficiencies identified and the corrective measures taken; and**
- (e) whether any State Governments have expressed reservations or sought amendments in respect of the implementation framework, funding pattern or operational guidelines of the Scheme, if so, the details thereof and the reactions of the Government?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): All States and Union Territories have notified their respective State Schemes in compliance of the Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM-G) Act, 2025. The implementation of the Scheme has commenced in rural areas of the entire country w.e.f. 01.07.2026.

(c): State/UT-wise details of funds allocated and released under the Viksit Bharat–Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM-G) since its commencement on 01.07.2026 is given at Annexure. However, since the scheme has been operationalized only on July 1st, 2026 utilization of the fund and release of payments will be done by the States after closer of Muster Rolls and subsequent FTO generation.

(d): The Central Government has been continuously reviewing the preparedness of the States and Union Territories for successful implementation of the VB–G RAM–G. In addition to Weekly Review Meetings, several review meetings were held under the chairpersonship of Minister for Rural Development and Secretary, Rural Development. As an outcome of these review meetings, hand holding and technical support continuously provided by the Ministry, all States/UTs have been able to successfully start the implementation of the scheme w.e.f. 01.07.2026.

(e): The Ministry maintains continuous engagement with the States and Union Territories through regular review meetings, consultations and other appropriate fora to facilitate effective implementation of the Scheme. Suggestions given by States/UTs during various review meetings and written communication have duly been noted by the Ministry.

Annexure

Annexure referred to in the reply to part (c) of Lok Sabha Unstarred Question No. 387 dated 21.07.2026.

Fund Allocation/ Release under VB- G RAM G during the current financial year 2026-27-(as on 16.07.2026)			
Figures in ₹ crore			
S. No.	States	Total Interim Allocation	Mother Sanctions Issued as 1st Installment
1	Andhra Pradesh	7707.21	2545.5
2	Arunachal Pradesh	560.7	147.55
3	Assam	1929.7	630.96
4	Bihar	6715.83	1663.56
5	Chhattisgarh	3354.85	1006.46
6	Goa	3.7	1.23
7	Gujarat	1540.54	310.64
8	Haryana	590.19	194.93
9	Himachal Pradesh	1203.28	397.41
10	Jharkhand	2705.64	437.06
11	Karnataka	5709.9	1750.88
12	Kerala	3136.44	925.33
13	Madhya Pradesh	6252.03	630.76
14	Maharashtra	4420.32	1459.92
15	Manipur	581.99	192.21
16	Meghalaya	1155.09	381.5
17	Mizoram	611.65	199.21
18	Nagaland	287.85	95.07
19	Odisha	3763.8	932.32
20	Punjab	1331.61	439.8
21	Rajasthan	7581.87	2274.37
22	Sikkim	97.57	32.23
23	Tamil Nadu	7585.49	2176.84
24	Telangana	3825.31	1263.41
25	Tripura	1041.7	344.05
26	Uttar Pradesh	9721.48	3210.76
27	Uttarakhand	626.43	193.78
28	West Bengal	8508	1264.49
29	Puducherry	40.56	12.88
30	Jammu And Kashmir	1151.2	380.21
31	Andaman & Nicobar	4.44	0
32	Ladakh	85.98	0
33	Dadra Nagar Haveli & Daman Diu	9.02	0
34	Lakshadweep	0.32	0
	Total	93841.69	25495.32
	Funds for Central Admin and Social Audit	1850.62	
	Grand Total	95,692.31	
